

4

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.01/2018

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018


NAME OF THE PARTIES:


State Bank of India
V/s

Videocon Telecommunications Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

4.	MR. AN ^N INESH BISHT, MR. ANUSH MATKAR, MS. SALONI KAPADIA	i/b/ CYRIL AMARCHAND MANGALDAS ADV. FOR APPLICANT	
----	--	---	--

4.	Mr. Zal Andhyaryjina Mr. Sandeep Ladda Mr. Aurup Dasgupta Mr. Hursh Meghani	} FOR RESPONDENT	
----	--	---------------------	--

ORDER

CP No. 01/I&BP/NCLT/MB/MAH/2018

The Counsel for the Petitioner as well as Corporate Debtor are present.

On the joint memo filed by both Counsel requesting time for required changes in the Petition, at their request, list this matter on **21.02.2018**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)